

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:456

ANSWERED ON:14.08.2007

NAXAL ACTIVITIES

Adityanath Yogi Shri ;Bhadana Shri Avtar Singh;Jagannath Dr. M.;Murmu Shri Hemlal;Murmu Shri Rupchand;Panda Shri Prabodh;Pandey Dr. Laxminarayan;Rao Shri Sambasiva Rayapati;Rijiju Shri Kiren;Sidhu Shri Navjot Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps being taken by the Government to rehabilitate the victims of Naxalism alongwith the details of fund allocated for the purpose during the said period, State-wise;
- (b) the details of Naxal activities during the last three years particularly in 2007;
- (c) whether the Government has undertaken any study regarding nexus of naxalites with Maoist of Nepal and terrorists;
- (d) whether any internal assessment report has been prepared by the Government on the naxalite situation; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRI PRAKASH JAISWAL)

(a) to (e): States have their respective policies for providing relief to victims of naxal violence. Under the Security Related Expenditure (SRE) Scheme of Ministry of Home Affairs, Rs.1 lakh for every civilian killed and Rs. 3 lakh for every security personnel killed is reimbursed to State Governments.

State-wise details of naxal violence during last three years and in 2007 (upto July) are given in Annexure.

The Central Government has been maintaining a close and continuous watch on the activities of the naxalites, including periodic visits to the various States, and detailed consultations with the State Government authorities about various developments and the steps required to check and control naxalite activities. Monitoring, review and evaluation of the naxal situation for appropriate counter actions is a continuous process.